Adverse effect of setting up of barrage over Kosi, Gandak, Sarju and Ghagra on Farrakka Barrage

2167. SHRI R. P. DAS: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether the attention of Government has been drawn to the fact that the implementation of the schemes to set up barrage over the Kosi, Gandak, Sarju and the Ghagra and the Rihand dam in West Bengal will leave no water for Farrakka Barrage; and
- (b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B, N. KUREEL): (a) and (b). No reduction in the benefits envisaged under the Farakka Barrage. Project as sanctioned would occur by the implementation of these projects in the Basin.

Overbridge at Railway Crossing of National Highway No. 10 at Hissar

2168. SHRI MANI RAM GODARA: Will the Minister of RAILWAYS be 1 leased to state:

- (a) whether any overbridge on the Railway Crossing at National Highway No. 10, at Hissar has been sanctioned; and
- (b) how long it will take to complete the over-bridge?
- THE MINISTER OF RAILWAYS (SHRI HANE MANTHAIYA): (a) Yes The work for provision of road overbridge in replacement of the existing level crossing at

Hissar has been included in the Railway's Works Programme for 1971-72.

(b) The estimate for the work has been submitted to the State Government for acceptance of their share of the cost. As soon as necessary formalities are completed, railway would sanction the estimate and plan execution of their portion of the work on the bridge proper so as to complete the same simultaneously with the approaches which are to be constructed by the State Government.

Recognised Associations engaged in forward trading

2169. SHRT BRIJ RAJ SINGII-KOTAH: Will the Minister of INDUS-TRIAL DEVELOPMENT be pleased to state:

- (a) the names of the recognised Associations in the country conducting forward trading; and
- (b) the names of the commodities in which forward trading is allowed?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD); (a) and (b) A statement is laid on the table of the House. [Placed in Library Sec. No. LT-416/71.]

Rail link between Bikaner and Barmer vi c Jaisalmer

2170. SHRI BRIJ RAJ SINGH-KOTAH: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether there is any scheme under Government's consideration to provide tail link between Bikaner and Barmer via Jaisalmer; and
- (b) if so, the time by which it will he implemented?